NATIONAL COMPANY LAW APPELLATE TRIBUNAL, PRINCIPAL BENCH: NEW DELHI <u>Company Appeal (AT) (Ins) No. 324</u> of 2021

In the matter of:

 Manoj Kumar Srivastava &Anr.
Appellants

 Vs.
Respondents

 Anil Kumar Jain & Ors.
Respondents

 Present
Respondents

 For Appellants:
 Mr. Milan Singh Negi, Advocate.

 For Respondents:
 Mr. Abhishek Anand and Mr. Viren Sharma, Advocates for R-2.

 ORDER
 27.04.2021:

 Counsel for the Appellant is directed to file the order dated

19.04.2021, which have been re- notified as it is apparent from the perusal of

page no. 32 (Annexure A-1) of the Appeal Paper Book.

List the Appeal on **07th May, 2021**.

[Justice Anant Bijay Singh] Member (Judicial)

> [Kanthi Narahari] Member (Technical)

sr/bm